

GOVERNMENT OF INDIA  
MINISTRY OF TEXTILES  
OFFICE OF THE TEXTILE COMMISSIONER  
POST BAG NO: 11500::MUMBAI -400 020  
Email: [atufs.mum-textiles@gov.in](mailto:atufs.mum-textiles@gov.in) :: Fax: 022-22004693  
Website: [www.txcindia.gov.in](http://www.txcindia.gov.in)

File No 12(1) /ATUFS/Policy/2019/TUFS/Del. of Fin Prs/

Dated: 15/04/2020

## CIRCULAR

**Subject: Easing out the norms under Amended Technology Upgradation Fund Scheme (ATUFS) during post lockdown period of COVID 19 outbreak- reg.**

In pursuance of the Ministry of Textiles' Order No. 6/5/2015-TUFS(Pt) dated 13/04/2020 relating to modification of provision at the end of para 10.5.2 in ATUFS guidelines , all such units(for which JIT recommended release of subsidy in its report) may exercise their option in iTUFS portal that they would like to submit Bank Guarantee(BG) to get subsidy released which awaits scrutiny at relevant authority by 25<sup>th</sup> April 2020 (6 PM).

Based on the response from the units, total amount of subsidy to be disbursed as per the option and overall budget availability under the scheme, a view would be taken on quantum (full or partial) of the JIT recommended subsidy to be released to the units.

Subsidy amount so released will be subject to submission of BG for equal amount by the unit valid for six months, extendable further, if necessary, on FIFO basis as per the date of inspection by JIT. Detailed operational guidelines on implementation of the provision will be issued separately.

  
15/04/2020  
(Moloy Chandan Chakraborty)  
Textile Commissioner